

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2048

ANSWERED ON:14.03.2017

Sale of Bottled Water

Tiwari Shri Manoj Kumar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the names of companies in the country which sell bottled water;
- (b) the details of these companies along with the number of such companies which do not meet the qualitative standard fixed for drinking water;
- (c) whether such companies are exploiting underground water without the permission of NGT, if so, the State-wise details of such companies;
- (d) whether the Government has fixed any time limit for testing the quality of bottled water; and
- (e) if so, the details thereof including the number of companies against which the Government has taken action along with the details of action taken in this regard during the last two years?

Answer

THE MINISTER OF STATE
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) to (e) : The information is being collected and will be laid down on the table of the House.
